

Deputy Minister and give him a dary ?

Then I would like to know also whether a separate Bill is going to be brought ? Why are the emoluments of our Chairman, Deputy Chairman, Speaker and the Deputy Speaker not mentioned here ? I am afraid the Member of the House has not heard my last question.

MR. CHAIRMAN : He has.

SHRI TAJAMUL HUSAIN : He is talking with the Chief Whip.

MR. CHAIRMAN : Order, order. The Member is complaining that his question is not noted by the Minister.

SHRI TAJAMUL HUSAIN : My last question is—I will repeat it—why the salaries of our Chairman, Deputy Chairman, the Speaker and the Deputy Speaker are not mentioned in this Bill. Do Government intend to bring another Bill for that purpose ?

My last suggestion is that when you advance money to a Minister to purchase a car for his own use, I think no interest should be charged for it.

MR. CHAIRMAN : No interest to be charged ?

SHRI TAJAMUL HUSAIN : Yes. In all States Ministers get free cars. I know some change them after every year. Rs. 20,000 is spent every year. Why should a Minister in the Centre pay interest when he gets a car at his own cost ? Advance may be made for buying a car, but no interest should be charged on the advance.

ANNOUNCEMENT

MR. CHAIRMAN : The House stands adjourned till 8*15 tomorrow. There will be a session in the afternoon from 3 to 5 • 30.

The Council then adjourned till a quarter past eight of the clock on Wednesday, the 6th August 1952;